

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1109/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

Shrilekha Trading Pvt.Ltd.

V/s.

Topworth Pipes & Tubes Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	1) Mustafa Doctor (Sr Adv) a/w Mayur Phandeparkar Devash Jewekar, Rishabh Jaisani, Nitish Agarwal for Corporate Debtor		, 28
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ORDER

CP No.1109/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for tomorrow on 29.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)